
(2024) 02 TP CK 0006

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 61 Of 2024

Piyali Bhattacharjee(Sen)

APPELLANT

Vs

State Of Tripura And 2 Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Saha, M. Debbarma

Judgement